

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-52/2006/2177/A

From :- Smti. Pronita Morang,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Roushan Lal,
District & Sessions Judge,
Karbi Anglong.

Dated Guwahati the ^{5th May} ~~April~~, 2025.

Sub: **Casual leave.**

Ref:- Your letter No. DJKA/3872/2025 dtd. 30.04.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **half day casual leave on 02.05.2025 (first half)**. The Civil Judge (Sr. Div.), Karbi Anglong, and in his absence, the next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-52/2006/2178/A, dated 5.5.2025

Copy to:

✓ 1. The Project Manager, Gauhati High Court, Guwahati.

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05.05.25

JT. REGISTRAR (VIGILANCE)

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